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<b>Maharashtra Krishna Vally Development Corporation, Pune.</b>					
Major Projects	29	34242.88	15875.86	1953691	717238
Medium Projects	18	3754.55	1862.88	90155	15715
Minor Projects	22	531.11	192.75	16666	500
TOTAL	69	38528.54	17931.48	2060512	733453
<b>Godawari Marathwada Irrigation Development Corporation, Aurangabad.</b>					
Major Projects	13	19550.78	9051.47	625257	333052
Medium Projects	8	2116.66	1078.92	60176	18394
Minor Projects	55	980.49	316.85	37284	3982
TOTAL	76	22647.93	10447.24	722717	355428
<b>Vidarbha Irrigation Development Corporation, Nagpur.</b>					
Major Projects	16	40789.09	16812.20	1199753	377591
Medium Projects	46	9303.94	4878.26	249650	70751
Minor Projects	136	5411.65	2543.31	123827	9355
TOTAL	198	55504.67	24233.76	1573230	457697
<b>Maharashtra State</b>					
Major Projects	72	110958.62	46972.83	4302347	1552611
Medium Projects	97	24302.91	12212.81	567654	129564
Minor Projects	283	10485.97	4902.72	240905	25001
TOTAL	452	145747.49	64088.36	5110906	1707176

**Dry areas of Brahmaputra River**

797. SHRI SANTIUSE KUJUR: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether it is a fact that some areas of river Brahmaputra are dried up during the last couple of years;
- (b) if so, the details thereof and the reasons therefor; and
- (c) what are the steps taken/being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) No Sir. As per data available on discharge of Brahmaputra River from 1987 to 2014 and records of flood level from 1980 to 2014, maintained by Water Resources Department, Assam, river Brahmaputra has not dried up during the last couple of year.

(b) Does not arise.

(c) Does not arise.

#### **Plan to clean Ganga**

798. SHRIMATI SASIKALA PUSHPA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has taken any decision to clean Ganga on a fast track;

(b) if so, the details thereof;

(c) whether Government has conducted any study to find out the funds required for this purpose;

(d) if so, the details of the funds allocated during the last year and the amount likely to be provided this year;

(e) whether Government would set up sewage treatment plants along the river to stop polluting the river; and

(f) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) and (b) Yes, Sir. Proposal for a fast track mechanism for sanction of projects under the National Ganga River Basin Authority (NGRBA) has been sanctioned by the Cabinet on 10th December, 2009. Accordingly, an Empowered Steering Committee (ESC) has been constituted to appraise and sanction project proposals and monitor the progress of work; and also to facilitate coordination between the Centre and States and between NGRBA and various Central Ministries.

(c) and (d) Yes, Sir. ₹ 355 crore have been allocated in 2013-14 and ₹ 2037 crore have been allocated in 2014-15 by the Government for abatement of pollution of river Ganga and its tributaries.